

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 833 - JK (LD) of 2025
DATED:- 15 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 15.01.2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 833 - JK(LD) of 2025 dated 15.01.2025

S.No	Title of the case	Officer In-Charge (OIC)	Designation
1.	CCP(S) No. 223/2021 Lumber India Corporation Bemina V/s Sarmad Hafeez & ors. In WP(C) 112/2020 Lumber India Corporation Bemina V/S UT, of J&K & ors.	Mr. Rajan Sharma	General Manager Projects Kashmir
2.	CCP(S) No. 257/2021 Lumber India Corporation Bemina V/s Sarmad Hafeez & ors.	Mr. Rajan Sharma	General Manager Projects Kashmir
3.	CCP(S) No. 118/2023 Lumber India Corporation Bemin4a V/S Sarmad Hafeez & ors.	Mr. Rajan Sharma	General Manager Projects Kashmir
4.	WP(C) No 733/2023 Lumber India Corporation Bemina V/s U.T of J&K and others	Mr. Rajan Sharma	General Manager Projects Kashmir
5.	WP (C) No 830/2023 M/s Tarmac Road and Roof Builders V/s UT of J&K and others.	Mr. Rajan Sharma	General Manager Projects Kashmir
6.	CCP (S) 227/2022 In OWP No 628/ 2018 Kashmir wood products V/s Mohammad Altaf Wani and others	Mr. Rajan Sharma	General Manager Projects Kashmir
7.	CPOWP No: 14/2019 In OWP No 2082/2018 M/s. Kashmir Wood Products V/S. State & Others	Mr. Rajan Sharma	General Manager Projects Kashmir
8.	CCP(S) No 307/2024 In OWP NO 626/2018 M/s. Kashmir Wood Products V/S. Yasha mudgal (TDC/SICOP)	Mr. Rajan Sharma	General Manager Projects Kashmir
9.	CCP(S) No 309/2024 In OWP NO 625/2018 M/s. Kashmir Wood Products V/S.	Mr. Rajan Sharma	General Manager Projects Kashmir

Im

Devs Singh

	Yasha mudgal and others (TDC/SICOP		
10.	OWP No. 882/2016 Gh. Nabi Baghaw V/S State & Ors	Mr. Rajan Sharma	General Manager Projects Kashmir
11.	Contempt No 297/2023 in OWP no 185/2009 M/s Shabnam Engineering Works V/s MD SICOP	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
12.	WP(C)No:-3413/2019 CM No 6866/2019 M/S Umer Javaid Khan V/S State of J&K &ors.	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
13.	WP(C)No;3521/2019,CM;7165/20 19 M/S Reliable Textile &ors V/S Union Territory of J&K & ors.	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
14.	WP(C) No.996/2020 M/S Rise Enterprises &Ors V/S Union Territory of J&K &Ors.	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
15.	CCP(S) No. 560/2022 M/s Fine Textile and another V/s Saloni Rai and others	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
16.	WP(C) No 661/2021 M/S Arfa Industries V/S U.T. of J&K and ors.	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
17.	WP (C) No 3047/2022 Sheikh Soap Factory V/s UT of J&K and others	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
18.	WP(C) 2729/2023 Valley Products V/s JKSICOP & Ors.	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
19.	CFA-154/2014. J&KSICOP V/S M/S Shahdar Steel IE Zakura Srinagar	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir

Jan

Reyaz

20.	MA.141/2013 MR Industries V/s State of J&K and others	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
21.	WP(C)1675/2023 Syndicate Industry V/s UT of J&K & Ors.	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
22.	Arbitration No 16/2024 M/S Aziz Tea Stall V/s Director Industries Kashmir and others (SICOP)	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
23.	WP (C) 1744/2022 M.R Industries V/s U.T of J&K and Others	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/ RMD) SICOP
24.	MA.180/2009 Associated Road Carriers V/S J&K Small Scale Industries (SICOP).	Mr. Waris Ahmad Malik	Divisional Manager (MKT/RMD) SICOP Sgr
25.	WP (C) No. 2843/2024 M/S PMT Industries B.A.M.K, Srinagar V/s Union Territory of J&K and Others	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP Srinagar)
26.	WP (C) No.2784/2024 M/S Smarttech Construction & M/S Alamdar Furniture Works through Altaf Ahmad Rather and Ors V/s Union Territory of J&K and Others	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP Srinagar)
27.	WP(C) 1829/2024 M/S M. R. INDUSTRIES V/s UNION TERRITORY OF J&K AND ORS	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP Srinagar)
28.	OWP (No) No 504/2015 Pinco Industries I.E Barzulla V/s State of J&K and others	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP Srinagar)

Jan
Neeraj

29.	WP (C) No /2024 M/s Northern Engineers I/E Barzulla Sgr V/s UT of J&K and others	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP Srinagar)
30.	WP(C)353/2023 M/S A.N. FURNITURES V/S U .T of J&K and others	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP Srinagar)
31.	WP(C) No 570/2023 Global Sales Agency Vs U.T of J&K and others.	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP Srinagar)
32.	WP(C) No 1119 /2023 Javaid Furniture Works and others V/S UT of J&K and others	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP Srinagar)
33.	WP(C)No:1840/2019 M/S Bhat Steel Industries V/s State of J&K & ors.	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP Srinagar)
34.	WPC No 2636/2022 Abdul Rashid Wani and another V/s UT of J&K and others	Mr. Waris Ahmad Malik	Divisional Manager (Marketing /RMD SICOP Srinagar)
35.	CCP (S) 181/2022 in OWP No 303/2014 M /S Elpha Enterprises V/S Rohit Kansal and Others	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP Srinagar)
36.	CCP(S)15/2022 in WP(C) 102/2020 Umer Enterprises V/s MD SICOP	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP Srinagar)
37.	WP(C) 2787/2021 M/S Bhat Steel Industries V/s U.T.of J&K & ors.	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP Srinagar)
38.	WP(C)571/2023 Global Sales Agency Vs U.T of J&K and others.	Mr. Waris Ahmad Malik	Divisional Manager (Marketing) Sgr
39.	Petition U/s 482-CRPC CRM (M) NO 371/2023 Mudasir Ahmad Lone V/S J&K Small Scale Industries dev Corp	Mr. Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP Srinagar)
40.	WP (C) No 400/2023 M/s Tata Joinery	Mr Waris Ahmad Malik	Divisional Manager (Marketing/RMD) SICOP

Handwritten signature and initials in blue ink.

	V/s UT of J&K and others		Srinagar
41.	WP C 3225/2023 Shahdaab Hussain Mir V/s U.T of J&K	Mr.Parvaiz Ahmad Bhat	Project Engineer SICOP Kashmir
42.	WPC 995/2024 Inhabitants of village Lelhar V/s U.T of J&K and others	Mr.Parvaiz Ahmad Bhat	Project Engineer SICOP Kashmir
43.	CCP(S) 178/2024 M/S Bhat Rolling Shutters V/s Mr. Inder jeet & Ors	Mr.Parvaiz Ahmad Bhat	Project Engineer SICOP Kashmir
44.	WP(C) No 773/2022 Mr. Ishtiaq Husain Drabu V/s U.T of J&K & Ors.	Mr. Parvaiz Ahmad Bhat	Project Engineer SICOP Kashmir
45.	OWP 1660/2017 JKPCC Workers Union V/s State & Ors.	Mr. Parvaiz Ahmad Bhat	Project Engineer SICOP Kashmir
46.	WP (C) 1074/2023 Zahoor Ahmad Dar V/s U.T of J&K & Ors	Mr. Parvaiz Ahmad Bhat	Project Engineer SICOP Kashmir
47.	OWPNO:585/2018IA (2/2018) IA (1/2018). M/S Modern Plastic Industries M/S Enn Bee Enterprises M/S Swift Foods M/S I.K. Enterprises V/S State of J&K & ors. C/w OWPNO:521/2018 CMPNO:01.2018, Sofi Enterprises V/s State & others	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir
48.	WP(C) 2348/2023 Mustafa Plastic V/s UT of J&K & Ors.	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir
49.	WP (C) No 3040/2022 Mir Manzoor Gazanfar V/s	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir

Handwritten signature and initials in blue ink.

	UT of J&K		
50.	WP(C)2088/ 2021 M/S New Gulab Spices Kulgam V/S U.T.of J&K & Ors.	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir
51.	WP(C)1340/ 2021 Mohd.Yousuf Rather V/S U.T. of J&K & Ors.	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir
52.	WP (C) No 2049/2024 Titled Syed Ishfaq Ahmad V/s UT of J&K and others	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir
53.	CCP (S) WP No 135/2022 In OWP No 1071/2022 Ghulam Rasool Hajam Vs Piyush Singla	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir
54.	CCP(S) No. 534/2022 in WPC 1179/ 2022 Feroz Ahmad Mir V/S Ms Smitha Sethi (MD SICOP)	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir
55.	WP(C) 2583/23 Hakeem Ishfaq Ahmad V/s UT of J&K & Ors.	Mr. Ghulam Mohi- din- Shah	Dy. General Manager (Administration SICOP Srinagar
56.	CCP(S) 442/2022 Majid Ali Sheikh and others V/s MD SICOP	Mr. Ghulam Mohi- din- Shah	Dy. General Manager (Admn) SICOP Srinagar
57.	WP (C) 3184/2023 Mohd Ayoub Ganie V/s UT of J&K	Mr. Ghulam Mohi- din- Shah	Dy. General Manager Administration SICOP Srinagar
58.	CCP (S) 256/2024 Ashiq Hussain Dar V/S Mr. Inder jeet & Ors.	Mr. Ghulam Mohi- din- Shah	Dy. General Manager Administration SICOP Srinagar

Jan

Devsingh

59.	TA No 119/2022 in SWP No 1529/2020 titled Ali Mohd Mir V/S UT of J&K and others	Mr. Ghulam Mohi- din- Shah	Dy. General Manager Administration SICOP Srinagar
60.	WPC /3243/2023 Ashiq Hussain Dar V/s UT of J&K	Mr. Ghulam Mohi- din- Shah	Dy. General Manager Administration SICOP Srinagar
61.	SWP NO: 2876/2018 Employees of J&K Small Scale Indus. Dev. Corpn. Ltd.(SICOP) V/s State of J&K and Others	Mr. Ghulam Mohi- din- Shah	Dy. General Manager (Administration) SICOP Srinagar
62.	WP (C) 1804/2022 Mohd Amin Wani V/s MD SICOP & Others	Mr. Ghulam Mohi- din- Shah	Dy. General Manager (Administration)SICOP Srinagar
63.	WP (C) No 12/2023 CMP 19/2023 Reyaz Ahmad Kalloo & Others V/S U.T of J&K and others	Mr. Ghulam Mohi- din- Shah	Dy. General Manager Administration SICOP Srinagar
64.	LPA No 281/2024 In WP(C)1485/2021 Mohd. Abdullah Chowdhary V/s J&K SICOP.	Mr. Ghulam Mohi- din- Shah	Dy. General Manager (Administration) SICOP Srinagar
65.	CCP (S) 304/2022 Al- Fazal Wooden Joinery and Furniture. V/s Rafiq Ahmad Rafiqi and others	Mr. Mohd Yaseen Lone	Dy. General Manager (SICOP Kupwara) Kashmir
66.	Contempt Petition No.100/2023 M/s Technocrat Concrete Products Srinagar V/s Shabir Hussain Bhat and others	Mr. Mohd Yaseen Lone	Dy. General Manager (SICOP Kupwara) Kashmir
67.	WP (C) No 2744/2024 Javaid Furniture Works V/S U.T of J&K and others	Mr. Mohd Yaseen Lone	Dy. General Manager (SICOP Kupwara) Kashmir

Im

Reyaz

68.	CCPS 198/2023 In WPC 2000/2021 M/S F.M Joinery Furniture V/s Fazul Haseeb Deputy Commissioner & Ors	Mr. Mohd Yaseen Lone	Dy. General Manager (SICOP Kupwara) Kashmir
69.	WP (C) No 3358/2023 M/s Rehman Engineering Works V/s UT of J&K and others	Mr. Mohd Yaseen Lone	Dy. General Manager (SICOP Kupwara)
70.	WP (C) No 2433/2024 M/s Technocrat Concrete Products Srinagar V/s UT of J&K and others	Mr. Mohd Yaseen Lone	Dy. General Manager (SICOP Kupwara) Kashmir
71.	WP(C) No 1256/2020 Mehboob Wood Products V/s UT Of J&K And others	Mr. Shujat Ali Chaalak	Dy. General Manager Ganderbal
72.	WP (C) No 2006/2023 Mohd Shafi Shah V/s UT of J&K and others	Mr. Azad Ali Mir	Estate Manager I/E B.A.M.K Srinagar
73.	WP (C) No 2705/2019 Mehraj Ud Din Qureshi V/s UT of J&K and others	Mr. Azad Ali Mir	Estate Manager I/E B.A.M.K Srinagar
74.	WP(C) 740/2022 M/S Sahara RCC Spun Pipes V/S U.T. of J&K & Ors.	Mr. Mohsin Hameed Khan	Estate Manager (Baramulla)
75.	WP(C) 1838/2022 Kashmir Package Industry V/s UT Of J&K And others	Mr. Mohd Ashraf Hajam	Estate Manager Shopian
76.	In Contempt No 523 /2023 OWP NO 425/2019 Tufail Ahmad Mir V/s Mandeep Kaur & commissioner Secy to Govt Deptt of Rural Dev. Panchayat Raj	Mr. Abdul Hameed Shah	District Manager SICOP Kulgam

Im
Reysojale

77.	WP (C) No 2569/2024 M/S R M Enterprises V/S U.T of Jammu & Kashmir and others	Abdul Hammeed Shiekh	District Manager Anantnag
78.	Suit 127/2015/ M/s M.R. Industries V/s State of J&K and Ors(I&C)Dept	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
79.	Original Suits (OS) /2714/2022 ISM Products I.E Zainakote V/s MD SICOP & Others	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
80.	Original Suits (OS) /10/2021 Gh. Mohd Sofi V/S U.T. of J&K and Others.	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
81.	Original Suits (OS)30/2022 Mass Enterprises V/S U.T. of J&K & others	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
82.	Original Suits/OS/1494/2022 K.C. Mattresses V/S J&K SICOP	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
83.	Aziz Tea Stall V/s Director Industries and others	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
84.	Aziz Tea Stall V/S Managing Director SICOP and others	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
85.	Sheikh Inam V/s Sheikh Tabish & Ors	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
86.	Civil original suit/ 34/2015 Manzoor Ahmad Shah V/s Mst. Diya Mushtaq and Others	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
87.	M/S Kashmir Oil Company Pvt. Ltd V/s, State Financial Corporation and J&K SICOP.	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir
88.	Suit for Decl & Mandatory injunction/ 05/2021	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North

Im
Revised

	Salam Industries I/E Zakura V/s SICOP and others		Kashmir
89.	OS/2308/2022 Gulzar Ahmad Khan V/S U.T of J&K	Mr. Parvaiz Ahmad Bhat	Project Engineer SICOP Kashmir
90.	(Contempt) Gulzar Ahmad Khan V/S U.T of J&K	Mr. Parvaiz Ahmad Bhat	Project Engineer SICOP Kashmir
91.	Syed Gulzar Mustafa V/s Principal Secretary to Govt	Mr. Parvaiz Ahmad Bhat	Project Engineer SICOP Kashmir
92.	Managing Director SICOP and another V/s Gulzar Ahmad Khan and others	Mr. Parvaiz Ahmad Bhat	Project Engineer SICOP Kashmir
93.	Civil original Suit Residents of Rose Avenue Colony HMT road Srinagar through Abdul Rashid Khan and others V/s J&K SICOP and others	Mr. Parvaiz Ahmad Bhat	Project Engineer SICOP Kashmir
94.	Original Suits/OS/1725/22 Aziz Tea stall V/S G.M.DIC Budgam & ors.	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir)
95.	Execution Case 41/2021 J&K Small Scale. V/S Rainbow	Mr. Waris Ahmad Malik	Divisional Manager (Marketing) SICOP Srinagar)
96.	J&K Small Scale Industries V/S Economic Transport Organization	Mr. Waris Ahmad Malik	Divisional Manager (Marketing) SICOP Srinagar)
97.	Execution J&K SICOP V/s Associated Road Carriers	Mr. Waris Ahmad Malik	Divisional Manager (Marketing) SICOP Srinagar)
98.	Police Station Crime Branch Kashmir Ikhtitama No 30/15 in case FIR No 01/2008 U/s 420,409/120/BRPC of P/s Crime Branch Kashmir Now OW/SCW Kashmir	Mr. Waris Ahmad Malik	Divisional Manager (Marketing) SICOP Srinagar)

Handwritten signature/initials in blue ink.

99.	Tariq Ahmad Malik V/s Chief Engineer PWD (R&B)Srinagar and Ors	Mr. Waris Ahmad Malik	Divisional Manager (Marketing) SICOP Srinagar)
100.	Complaint/ 313/ 2022 Divisional Manager SICOP RMD Zainakote. V/S Noor Industries Product I/IE Rangreth Srinagar	Mr. Waris Ahmad Malik	Divisional Manager (Marketing) SICOP Srinagar)
101.	Complaint/314 /2014 Divisional Manager SICOP RMD Zainakote. V/S MR Fabrication I/E Rengreth Sgr	Mr. Waris Ahmad Malik	Divisional Manager (Marketing) SICOP Srinagar)
102.	Suit/1749/2013 Parkline Industries V/s. State of J&K and ors	Mr. Waris Ahmad Malik	Divisional Manager (Marketing) SICOP Srinagar)
103.	Civil Original Suit/46/2017 Mukhmoor Gowhar V/s Commissioner SMC and Others	Mr. Waris Ahmad Malik	Divisional Manager (Marketing) SICOP Srinagar)
104.	Appeal U/s 12/48/2023 J&K Small Scale V/s Tramboo Joinery Mills	Mr. Waris Ahmad Malik	Divisional Manager (Marketing) SICOP Srinagar)
105.	CFA-125/2003. M/s ENN AAY Enterprises V/s State of J&K	Mr. Waris Ahmad Malik	Divisional Manager (Marketing) SICOP Srinagar)
106.	J&K Small Scale industries Development Corporation V/S Mudasir Ahmad Lone	Mr. Waris Ahmad Malik	Divisional Manager (Marketing) SICOP Srinagar)
107.	Nasir Ahmad Rather V/s SICOP and others	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir
108.	Kashmir electrical V/S U.T of J&K	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir
109.	M/s Shinning Star Cement products IGC Lassipora V/s UT of J&K through Principal Sec. PWD& R&B	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir

Im
Devsygl

	Defendant No.3 Divisional Manager SICOP South Defendant No. 4 General Manger SICOP Anantnag.		
110.	M/s Seh Steel Industries V/s U.T of J&K Through Commissioner Sec. R&B (PWD) Deptt. Civil Sectt. Jammu/ Kashmir Defendant No.5 DGM SICOP Anantnag	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir
111.	COS 44/2018 Mirjan Enterprises V/S Rural Dev. Deptt. & Ors.	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir
112.	OS 1042/2021 Gh. Mohmmad Seh. V/S U.T.of J&K & others	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir
113.	COS/957/2021 Reyaz Ahmad Gojer V/S U.T.of J&K & others	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South Kashmir
114.	Mir Wasim Hassan V/s UT of J&K and Ors	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP South
115.	Mohd Ashraf Ahanger V/s U.Tof J&K and others	Mr. Shujat Ali Chalak	Dy. General Manager Ganderbal
116.	Cond. Of Delay/04/2018 M/S Bhat Sons Baramulla V/s State & ors	Mr. Mohsin Hamid Khan	Estate Manager Baramulla
117.	JK Industries Industrial Area Gagren V/s U.T.of J&K. & ors	Mr. Ashraf Hajam	Manager Shopian
118.	Kashmir Package Industry V/s U.T.of J&K. & ors	Mr. Ashraf Hajam	Manager Shopian
119.	M/S Dokspa Automobile and Construction V/s BB infrastructure project Private Limited and Others	Mr. Mudasir Sidiq Wani	District Manager Kargil

7
Reyaz

120.	The Kargil Truck owner Tranport Co-operative Society Ltd. Through its president Idress Ahmad V/S U.T of Ladakh	Mr. Mudasir Sidiq Wani	District Manager Kargil
------	--	---------------------------	----------------------------

In
Message